

Declaration of Assets and Liabilities

Year 2022-2023

I, MADHU KUMARI, Wife of RAVI RANJAN RAJ, aged 29 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Salf	Spouse RAVI RANJAN RAJ	Dependant-1 Name	Dependant-2	Dependan Name
=(i)	Cash	10,000/-	Being Separately	NA	NA	NA
	20		given as He is Posted			
		ļ	as an Assistant			
	57	i I	Commissioner in		0	
			Bihar Commercial Tax			
			Department			
(ii)	Deposits in Banks, Financial Institutions And	Rs.40,000/-(SBI SB A/c)	. NIL	NIL	NIL	NIL
		Rs-2,97,370 (SBI PPF A/C)	; 			
	Non-Banking Financial	RS.1000/-(PAYTM)	•		1	
	Companies			<u> </u>	i Inggan	
(iii)	Bonds, Debentures and	94,000/-	NiL	NIL	NIL	NIL
	Shares in				İ .	
	companies					
(iv)	Other financial institutions, NSS,	Rs. 11,730/- Per annum premium for LIC	NIL	NIL	NIL	NIL
či Š	Postal Savings,	Rs.40,000/- Mutual fund				
	LIC Policies, etc.				:1:	
		!	,			
(n)	Motor Vehicles	NIL	NIL	NIL	NIL	NIL
	(details of make, letc.)					
	Jewelry (give details of weight and value)	1. Diamond Ring(Received as Marriage Gift)	NIL .	NIL	NIL	NIL
		2.Gold 120 gm(Received as Marriage Gift)		:		
		3.Silver 500 gm				
(vii)	Other assets,	Home Appl.	NIL	NIL	NIL	NIL
ì	such as values of claims / interests	*	*		3	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets:</u>-

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated]					
Sr. Description No.	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i) Agricultural Land Location(s)	NIL	NIL	NIL	NIL	NIL
- Survey number(s) - I xtent (Total measurement) -Current market value					1 5 6
(ii) Non-Agricultural Land - Location(s)	NIL	NIL	NIL	NIL	NIL
- Survey number(s) - Extent (Total measurement) -Current market value					
(iii) Buildings (Commercial and residential) Location(s)	NIL	NIL	NIL	NIL	NIL
- Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv) Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL	NIL	NIL	NIL	NIL
- Current market value (v) Others (such as interest in property)	NIL	NIL NIL	NIL	NIL	NIL .

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

E	5 for each reality	
Sr. Description No.	Name & address of Bank / Financial Amount outstanding # Institutions(s) / Department (s) 02-02-2023	
(a) (i) Loans from Banks	Personal Loan Rs-6,95,112/-	
	Bihar Vidhan Mondal SBI, Patna	
	Rs-900000/-	
(ii) Loans from financial institutions	NIL	
(iii) Government Dues:	NIL	
(a) dues to departments dealing with		
(b) dues to departments dealing with supply of water	NIL	
(c) dues to departments dealing with supply of electricity	NIL i	
(d) dues to departments dealing with	NIL	

telephones		
(e) dues to departments dealing with	NIL	The state of the s
government transport (including aircraft		
and helicopters)		
(f) Other dues, if any	NIL	u .
(b) (i) Income Tax including surcharge [Also	ITR Filed upto AY-2022-23	
indicate the assessment year upto which	PAN- CTMPK6088D	
Income Tax Return filed. Give also	7747 374411100000	
Permanent Account Number (PAN)]		
(ii) Wealth Tax [Also indicate the		
assessment year upto which Wealth Tax		
return filed.]		= I por
(iii) Sales Tax [Only in case of		
proprietary business]	MANAGEMENT OF CHAPTER CONTRACTOR	
(iv) Property Tax		_4

C. Personal Detail:-

GPF/CPF/PRAN No. :- 110164057663 Gender :- F (M/F) Date of Birth :- 20/04 /1993

Class/Group

:- B (A/B/C)

Cadre

- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

- AURANGABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

: Maellw komari

Name of Employee : Madhu kumari

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Place: PATNA

Designation

: Assistant

Date: ..02./02/2023

Departmen:

Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Machi Kumasi 02.02.2023